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MOHAN MOTORS DISTRIBUTORS PRIVATE LIMITED (CORPORATE DEBTOR/C.D)

V/S

AIR COM TRAVELS PVT. LTD. (OPERATIONAL CREDITORS/O.C)

(I) STATEMENT FOR CLAIM OF DUES BY CREDITORS RECEIVED.

	CLAIM RECEIVED FROM	AMOUNT OF CLAIM, CLAIMED BY CLAIMANT (Rs)	Voting right percentage (%)		
	FINANCIAL CREDITORS:				
	SECURED FINANCIAL CREDITOR-				
1	HDFC BANK LTD-SENAPATI BAPAT MARG, LOWER PAREL (W) MUMBAI- 400013 (Rs 5.00 Crores appearing on the website of the Ministry of Corporate Affairs) PRINCIPAL OFFICE: DEPARTMENT OF SPECIAL OPERATIONS, JARDINE HOUSE, 1ST FLOOR, 4, CLIVE ROW, KOLKATA-700 001 MYS VOLKSWAGEN FINANCE PRIVATE LIMITED-SRD FLOOK, A WING	208,842,127	32.68%		
2	SILVER UTOPIA, CARDINAL GRACIOUS ROAD, OFF. ANDHERI KURLA ROAD, CHAKALA, ANDHERI (EAST), MUMBAI –400099	355,706,484	55.67%		
3	ICICI BANK LTD DSMG DEPARTMENT, MEZZANINE FLOOR, 31, CHOWRINGHEE ROAD, KOLKATA-700016	22,902,954	3.58%		
4	Yes Bank, Kolkata RSSC, 1st Floor, Stephen House, 56E Hemanta Basu Sarani, Kolkata 700 001. (It is not appearing on the website of the Ministry of Corporate Affairs)	39,635,994	6.21%		
	UNSECURED FINANCIAL CREDITOR				
5	INFOSOFT GLOBAL PVT. LTD 17, BANGUR AVENUE, BLOCK-D, KOLKATA-700055	11,910,822	1.86%		

TOTALS RS 638,998,381 100.00%

OPERATIONAL CREDITORS

	CLAIM RECEIVED FROM	AMOUNT OF CLAIM, CLAIMED BY CLAIMANT (Rs)	No voting rights
6	EMPLOYEE'S STATE INSURANCE CORPORATION- REGIONAL OFFICE:5/1 GRANT LANE, KOLKATA-	138,201.00	
7	FLOOR, P-7,CHOWRINGHEE SQUARE, KOLKATA - 700 069	3,668,170.00	NOT BEING RECONCILED, SOME DISPUTES ARE THERE
	COMMISSIONER OF COMMERCIAL TAXES, DIRECTORATE OF COMMERCIAL TAXES, GOVERNMENT OF WEST BENGAL- 14, BELIAGHATA ROAD, KOLKATA-700015.	446,109,904.00	NOT BEING RECONCILED, SOME DISPUTES ARE THERE
9	CGST, RANCHI	39,257,309.00	THERE
10	Subhranil Banerjee, 1500 Nayabad, Near Eden City (Mukundapur), South 24 Parganas, Kolkata 700 099.	6,945,000.00	
	APPLICANT	7	

	AIRCOM TRAVELS PVT.LTD- 156 A, LENIN SARANI, KAMALALAYA	267 705 00	
11	CENTRE, ROOM NO 409, KOLKATA 700013 WB	267,705.00	

ACCOUNTS OF THE CORPORATE DEBTOR NOT AUDITED SINCE 01.04.2018. OPENING BALANCE OF ACCOUNT RECEIVED BY ME IS NOT MATCHED WITH THE CLOSING ACCOUNTS OF AUDITED ACCOUNTS. IT IS DISCLOSED BY THE IRP IN 2ND COC MEETING ALSO. ABOVE ACCOUNTS CONFIRMATION IS SUBJECT TO THE SAME.